

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA  
STARRED QUESTION NO. 272  
TO BE ANSWERED ON 20/12/2024

**SUBSIDY FOR PURCHASE OF CROP RESIDUE MANAGEMENT MACHINERY**

\*272. SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) the subsidy released to farmers for the purchase of crop residue management machinery under Rashtriya Krishi Vikas Yojana (RKVY) for crop residue management, to Northern States in the last three years, State-wise, year-wise;
- (b) the amount of financial assistance provided for setting up of paddy straw-based pelletization and torrefaction plants in order to address open burning of paddy straw in Northern States in the last three years, State-wise, year-wise; and
- (c) the amount of financial assistance provided to municipal corporations, municipal councils and zilla parishads of the Northern States for establishing paddy straw based briquetting plants?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 272 DUE FOR REPLY ON 20/12/2024 REGARDING SUBSIDY FOR PURCHASE OF CROP RESIDUE MANAGEMENT MACHINERY.**

(a): The Department of Agriculture & Farmers Welfare, (DA&FW) is implementing Crop Residue Management Scheme from 2018-19 to support efforts of the State Governments of Punjab, Haryana, Uttar Pradesh & NCT of Delhi to address air pollution caused due to paddy stubble burning and to subsidize machinery required for management of crop residue. Under this scheme, the funds are provided to the State Governments for providing financial assistance for the purchase of crop residue management machinery. The funds released to the State Governments under this scheme during last three years and current year, State-wise and year-wise is given in below table:

State	Funds released under crop residue management scheme (Rs. in Crores)			
	2021-22	2022-23	2023-24	2024-25 (as on 18 December 2024)
Punjab	331.94	278.83	105.00	150.00
Haryana	193.35	223.46	90.00	75.00
Uttar Pradesh	159.59	180.00	0.00	50.00
NCT of Delhi	0.00	1.53	0.00	0.00

(b): The Ministry of New and Renewable Energy (MNRE) is implementing ‘Scheme to support Promotion of Manufacturing of Briquettes and Pellets and Biomass (Non-Bagasse) Based Cogeneration in Industries in the Country’, which supports setting up of Briquette/Pelleting plants with Central Financial Assistance. These plants inter-alia use agricultural residue as one of the feedstock including paddy straw. However, as per the information provided by MNRE, no funds have been released for setting up of paddy straw based palletization and torrefaction plants in the last three years.

The Central Pollution Control Board (CPCB) has released guidelines in October 2022 for grant of one-time financial assistance for establishment of paddy straw based palletisation and torrefaction plants. Under these guidelines, individual entities/entrepreneurs/companies interested in setting up palletisation and torrefaction plants using only paddy straw generated in the NCT of Delhi, States of Punjab and Haryana and NCR districts of Rajasthan and Uttar

Pradesh are eligible to get one-time financial assistance on capital investment. The amount of financial assistance provided under these guidelines, State-wise and year-wise is indicated in below table:

State	Funds released for setting up of paddy straw-based pelletization and torrefaction plants under CPCB guidelines (Rs. in Crores)		
	2022-23	2023-24	2024-25
Punjab	0.82	5.39	6.72
Haryana	0.00	0.78	0.84

(c): CPCB has issued addendum to the said guidelines in June 2023 for extending the one-time financial assistance benefit to Municipal Corporations, Municipal Councils and Zila Parishads for establishing paddy straw-based briquetting plants for use of briquettes for cremation purpose only. However, CPCB has not received any proposal for seeking financial assistance for setting up of briquetting plants from the States of Punjab, Haryana, NCT of Delhi and NCR districts of Rajasthan and Uttar Pradesh.

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